

## **ORDER**

Hon'ble Mr. Justice **Mohd. Tahir** in addition to his own determination is assigned the fresh cases from **Serial nos.51 to 75** to be taken up on 04.12.2015 of Court no.47 (Hon'ble Mr. Justice Harsh Kumar) except TU/PH matters.

Hon'ble Ms. Justice **Ranjana Pandya** in addition to his own determination is assigned the fresh cases from **Serial nos.76 to 100** to be taken up on 04.12.2015 of Court no.47 (Hon'ble Mr. Justice Harsh Kumar) except TU/PH matters.

Hon'ble Mr. Justice **P. K. Srivastava** in addition to his own determination is assigned the fresh cases from **Serial nos.101 to 125** to be taken up on 04.12.2015 of Court no.47 (Hon'ble Mr. Justice Harsh Kumar) except TU/PH matters.

Hon'ble Mr. Justice **K. N. Bajpayee** in addition to his own determination is assigned the fresh cases from **Serial nos.126 to 150** to be taken up on 04.12.2015 of Court no.47 (Hon'ble Mr. Justice Harsh Kumar) except TU/PH matters.

Hon'ble Mr. Justice **Anjani Kumar Mishra** in addition to his own determination is assigned the fresh cases from **Serial nos.151 to 175** to be taken up on 04.12.2015 of Court no.47 (Hon'ble Mr. Justice Harsh Kumar) except TU/PH matters.

Hon'ble Mr. Justice **Ashwani Kumar Mishra** in addition to his own determination is assigned the fresh cases from **Serial nos.176 onwards** to be taken up on 04.12.2015 of Court no.47 (Hon'ble Mr. Justice Harsh Kumar) except TU/PH matters.

**CHIEF JUSTICE**

**03.12.2015**